

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3423
ANSWERED ON:18.03.2013
COLLECTION OF CESS
Owaisi Shri Asaduddin

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Ministry of Finance is collecting cess on diesel and petrol and also toll paid by highway users;
- (b) if so, the details thereof;
- (c) the total amount collected and released to the Ministry of Road Transport and Highways by the Ministry of Finance during the last three years; and
- (d) the steps taken or being taken by the Government in consultation with all the stakeholders to utilise maximum amount of toll and cess for the development of National Highways (NHs)?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) Yes, Madam.

(b) to (d) At present Rs.2.00 per litre is collected as additional duty of excise and custom on both petrol and high speed diesel which is initially credited to the Consolidated Fund of India and thereafter, Parliament by appropriation transfer the amount, after adjusting cost of collection, to the Central Road Fund (CRF). The cess so collected under CRF is thereafter distributed by Planning Commission among three Ministries i.e. Ministry of Rural Development, Ministry of Railways and Ministry of Road Transport and Highways in the manner prescribed under Section 10(viii) of the Central Road Fund Act, 2000. Cess collected on petrol and high speed diesel for the current financial year will be available after closing of the financial year. Details of cess collected and released to the Ministry of Road Transport and Highways for the last three years are given hereunder:-

(Rs. in crore)

Year	Cess collected	Total amount released to M/o Road Transport and Highways
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2009-10	16590.68	9389.76
2010-11	16978.93	10679.69
2011-12	18504.58	12086.19